Central Administrative Tribunal Principal Bench, New Delhi.

CP-86/2015 in OA-3736/2012

New Delhi this the 17th day of March, 2016.

Hon'ble Sh. V. Ajay Kumar, Member (J) Hon'ble Mr. Shekhar Agarwal, Member (A)

> SATYENDRA KUMAR, Aged about 62 years, S/o Sh. Kanhiya Lal, R/o H.No.7, Gali No.1 Azadpur, Delhi-110033.

Petitioner

(By Advocate Sh. PS Khare)

Versus

- Sh. A. K. Mittal Chairman, Railway Board, Rail Bhawan, New Delhi.
- Sh. A. K. Puthia
 General Manager,
 Northern Railway,
 Baroda House, New Delhi.
- 3. Sh. A. K. Sachan
 Divisional Railway Manager,
 State Entry Road,
 New Delhi-55

Respondents

(By Advocate: Mr. Kripa Shankar Prasad)

ORDER (ORAL)

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Mr. V. Ajay Kumar, Member (J)

Heard both sides.

2. In view of the submissions made and in respect of compliance of the order of this Tribunal, nothing survives in the CP and accordingly, the same is closed. Notices issued to the respondents are discharged. However, the applicant is at liberty to avail his

2 CP-86/2015

remedies if he is still having any grievances, in accordance with law. No costs.

(Shekhar Agarwal) Member (A) (V. Ajay Kumar) Member (J)

/ns/